

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

31

T.C.P No. 46/(MAH)/2007

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Dilip Timblo
V/s.
Hardesh Orcs Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Walter Lewis
i/b ~~Mulla & Mulla~~
for Respondent

Akeera Farnulhugay
r/w Shrihar Pradhan
and Anshel Chivchude
i/b HSA Advocates

2. MR. Joseph Kodimthara.
Sr. Counsel.

MR. Erric Cormier - Counsel.

MR. Atul Desai - Advocate & Solicitors,
of M/S. Kanga & Co. Advocate for the petitioner.

ORDER

TCP No.46/ 397-398/NCLT/MB/MAH/2007

List this matter on 7.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)